



File No. 10/03/2021-NCLT

कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

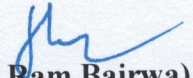
छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक/ Dated: 28<sup>th</sup> January 2021

**ORDER**

1. Reference order dated 25.11.2020.
2. The sitting days of NCLT New Delhi- Court No. II & Court No. V are rearranged hereby as follows:

| Bench                                | NCLT Division Bench- Court No. II           | Remarks                          |
|--------------------------------------|---------------------------------------------|----------------------------------|
| New<br>Delhi                         | 1. Shri Abni Ranjan Kumar Sinha, Member (J) | Monday,<br>Wednesday &<br>Friday |
|                                      | 2 Shri L. N. Gupta, Member (T)              |                                  |
|                                      | NCLT Division Bench- Court No. V            |                                  |
|                                      | 1. Shri Abni Ranjan Kumar Sinha, Member (J) | Tuesday &<br>Thursday            |
| 2 Shri Kapal Kumar Vohra, Member (T) |                                             |                                  |

3. This shall come into force with effect from 1.2.2021 till further order.
4. Presently, the Benches shall attend the matters through Video Conference.
5. This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.